

[English]

Supply of LPG in Kerala

1856. SHRI RAMESH CHANNITHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the supply of LPG and re-filling is very unsatisfactory in Kerala;

(b) if so, whether complaints have been received in this regard; and

(c) if so, the steps taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The demand of existing consumers of LPG in Kerala, who are enrolled with the distributors of public sector oil companies is by and large, being met in full. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants for extended hours and on holidays and by arranging supplies from bottling plants in adjoining areas.

Petroleum Project in Sindhudurg and Ratnagiri

1857. SHRI SUDHIR SAWANT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there are any petroleum projects envisaged in Sindhudurg and Ratnagiri districts of Maharashtra;

(b) if so, the details thereof;

(c) whether there is any proposal for setting up of any refinery in near future; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) & (b). There is no project proposal for Sindhudurg district of Maharashtra at present. However, in Ratnagiri district, following project proposals are envisaged by Oil Companies :

(i) BPCL's proposal to set up a Marketing Terminal at Ratnagiri at an estimated cost of Rs. 3.75 crores.

(ii) IOC's proposal to construct a rail-fed depot at Ratnagiri with approx. 25,000 KL tankage and allied facilities at an estimated cost of Rs. 25.00 crores.

(c) and (d). Yes Sir. There is a proposal to set up a 6 MMTPA grass-root refinery at Deogarh in Ratnagiri district at an estimated cost of Rs. 4407 crores by HPCL in a Joint Venture with M/s. Oman Oil Company Limited.

Insurgency in Border Areas

1858. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether India and Burma have agreed to tackle the insurgency problem in the border areas of both the countries jointly;

(b) whether a meeting was held between civilian border authorities of both the countries in August 1995 to discuss the issue;

(c) if so, the details thereof; and

(d) the extent to which Insurgency problem in the border areas has been solved as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SYED SIBTEY RAZI) : (a) A Memorandum of Understanding was signed between the Government of India and the Government of Myanmar in January 1994 wherein it was decided, inter-alia, to monitor and curb effectively illegal and negative activities such as trans-border movement of insurgents, narco-traffickers etc.

(b) to (d). As agreed upon in the Memorandum of Understanding, periodical meetings at the National and Sectoral levels have been held. The last National level meeting was held at New Delhi on 16-17 August, 1995 when among other issues, security-related matters, including movement of arms and insurgent groups, were discussed and both sides agreed to continue to share information for effective inter-ception of movement of arms/insurgent groups and to take other supportive measures to prevent cross-border movements of the insurgent elements. The meeting have led to considerable co-operation between the border authorities and the forces of the two sides as well as positive results.

Tenders for Oil Exploration in Gujarat

1859. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have invited global tenders for exploration work of the coastal areas of oil field of Gujarat recently;

(b) if so, the details thereof;

(c) the countries which are interested to undertake the work of exploration according to the terms and conditions fixed by the Government.

(d) whether any decision has been taken in this regard; and

(e) if so, the details thereof?